## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/ (IB)/2017

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NAME OF THE PETITIONER(S)

: ARTI N. WADHWA

NAME OF THE RESPONDENT(S)

: RAREFIELD ENG PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S. Prem Raj Kumar. Resondent

## ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Corporate Debtor present and submitted that the negotiations between the parties are under process and prayed for time. At request, time is enlarged. Put up on 02.03.2018

> -84-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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